

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.421
IA/6351/ND/2023, IA/5778/ND/2023 IN
IB/843/ND/2018

IN THE MATTER OF:

Ingram Micro India Pvt Ltd.	...	Applicant
Versus		
DR Jain Video On Wheels Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Adv. Gaurav Mitra, Adv. Bhargav Thali
For the Respondent	:	
For the RP	:	Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Sikhar Tiwari
For the CoC/PNB	:	Adv. Megha Karnwal, Adv. Lalit Rajput

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **19.04.2024**.

Sd/-
(Court Officer)